## GOVERNMENT OF INDIA DRINKING WATER AND SANITATION LOK SABHA

UNSTARRED QUESTION NO:5683 ANSWERED ON:10.05.2012 NGP Premajibhai Dr. Solanki Kiritbhai

## Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

			Gram Puracka	

(b) if so, the details thereof, State-wise;

(c) whether the team of experts for assessment/selection of NGP awardees possess requisite qualifications and experience;

 $\label{eq:continuous} \mbox{(e) the steps taken by the Government to improve the assessment/selection procedure of NGP awardees?}$ 

## Answer

## MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH)

(a): No, Sir.

(b): Does not arise.

(c)&(d): There is no provision for team of experts for assessment/selection of NGP awardees as per NGP guidelines. The Guidelines however, have provision for State Level Scrutiny Committees (SLSCs) for review and recommendation of applicant Gram Panchayats (GPs) of their States for NGP. The composition of SLSC is as follows:

1. State Secretary in-charge of Sanitation - Chairperson

2. Total Sanitation Campaign Coordinator

3. State Project Director, Sarva Shiksha Abhiyaan

4. State Mission Director, National Rural Health Mission (NRHM)

5. Director, Women & Child Development

6. Engineer in Chief/Chief Engineer, PHE/ PRE Department

7 One Expert in Sanitation (to be nominated by the State Govt.)

8. One representative of a prominent NGO working in the field of Sanitation (To be nominated by the State Govt.)

The applications recommended by the States are placed for final selection before the National NGP Selection Committee(s) consisting of following:

Joint Secretary or Officer of equivalent rank nominated by the Ministry of Drinking Water and Sanitation (MDWS)

(e): NGF guidelines are regularly examined and necessary changes are carried out to make the NGF selection procedure more comprehensive and transparent in light of experiences gained in the preceding years, keeping the broad criteria same.